

[Print](#)**Defective Case Register from 2026-02-10 to 2026-02-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/4394/2026	HEMANT KUMAR TRIPATHY	2026-02-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Details of the Victim be redacted from the C.T.
2	D-WA/5233/2026	GYANA RANJAN MAHAPATRA	2026-02-10	further SR after filling of c copy
3	D-WA/5539/2026	MANOJA KUMAR KHUNTIA	2026-02-10	Code Not furnished
4	D-WP(C)/5774/2026	ABINASH ROUTRAY	2026-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
5	D-CRLMC/4386/2026	MRUGANKA MAULI PATNAIK	2026-02-10	1. Year of impugned order under Annexure-1 does not tally with Dates and Events.
6	D-WP(C)/5637/2026	PRAJIT KUMAR PRADHAN	2026-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC RS.50/- not paid in the v.nama.Vernacular certificate not mentioned affidavit in the I.A.
7	D-CONTC/3104/2026	ADV.	2026-02-10	1. Page no. 9 repeated twice. 2. Name of the Opp. party not correctly furnished.
8	D-BLAPL/4443/2026	BHAGABAT PRASAD RATH	2026-02-10	1.Receipt Showing Serv.copy To CBI not Filed. 2. Dated 12-01-2026 in para.2 of petition not tally with rej. order.3. page nos. 31 and 48 to 51 partially legible.
9	D-WP(C)/5840/2026	SABYASACHI PANDA	2026-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 not neat.
10	D-CONTC/5343/2026	ADV.	2026-02-10	Cause title of wp(c) 26360/2021 not filed. For further S.R. after removal of defect.
11	D-WP(C)/5986/2026	RAMAKRISHAN NAIK	2026-02-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. RTI application and the information date 27.02.2026 mentioned in the Index (Anx-3) not tally with para-7 body of the petition and under Annex-3
12	D-CONTC/5264/2026	ADV.	2026-02-10	Date of disposal of the contc petition in Affidavit not correct.
13	D-CRLREV/4311/2026	PRANAB RANJAN CHHATOI	2026-02-10	CRLA mentioned instead of CRLREV in I.As. page -3 (both)

14	D-MACA/5644/2026	SATYA SUNDAR KANUNGO	2026-02-10	statutory deposit not made
15	D-CRLA/4315/2026	DEBIDUTTA MOHAPATRA	2026-02-10	1-Place of trial court wrongly mentioned in cause title, 2-Provision of law not furnished in I.A.No.465/2026
16	D-ABLAPL/4382/2026	LOKESH GOURAV MOHARANA	2026-02-10	1. Fathers name of Deponent in Sl.1 of Affidavit not correct.
17	D-ABLAPL/4247/2026	SIDHARTHA SANKAR RAY (2)	2026-02-10	1. Year of BLAPL mentioned in Ann.3 of Index and Para 5 of Pet. not correct.
18	D-ABLAPL/4263/2026	TARA PRASAD MOHAPATRA	2026-02-10	1. PS Case year mentioned in Para 2 not correct. 2. Ann.1 page 10 and 11 not legible.
19	D-ABLAPL/4206/2026	SIDDHARTH GOUTAM DAS	2026-02-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
20	D-BLAPL/4391/2026	ANUPAM DASH	2026-02-10	1 Annex-2 not page mark in index.2. Rs 2/- not paid in V.nama
21	D-RPFAM/5600/2026	DEEPAK KUMAR PANI	2026-02-10	good ground not furnished
22	D-CONTC/5717/2026	ADV.	2026-02-10	1. Father name of the petitioner not furnished in cause title.
23	D-RSA/5475/2026	PRAVAT RANJAN SUTAR	2026-02-10	S.R. will be made after filing of C.copy of trial court and appellate judgement with decree
24	D-MACA/5621/2026	PRADEEP KUMAR MISHRA	2026-02-10	1. Period of Delay 1 day
25	D-CRLA/4267/2026	DEBASNAN DAS	2026-02-10	Signature of appellant not tally with with cause title 2.Status of appellant not furnished 3. Trial court case No. not mentioned in synopsis,para-1,being aggrieved para and prayer, 4. Village name mentioned in cause title not tally with impugned judgement
26	D-WP(C)/5771/2026	SOMANATH NANDA	2026-02-10	Copy of the notice dated 26.12.2026 mentioned in the Index(Anex-2) and para-6 body of the petition not tally with under Annex-2.2.Name of the petitioner no.2 executed in V.nama not tally with cause title.
27	D-CRLMP/2941/2026	BIJAYA KUMAR SAHOO	2026-02-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Informants Age and Address from the Affidavit
28	D-CONTC/5745/2026	ADV.	2026-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Not properly Indexed. 2. Reference certificate not furnished
29	D-WP(C)/5955/2026	JAGAJIBAN PRADHAN	2026-02-10	1.Plot No.1472/2663 mentioned in the synopsis,cause title and para-1 body of the petition appears to wrong.2.Page 15 not neat and legible.3.D.c.fee of Rs.2/- to be paid on v.nama.
30	D-WP(C)/5710/2026	AMITABH MISHRA	2026-02-10	page no. 110 not completely scanned.page nos.144 145 146 150 not neat

31	D-CRLREV/4373/2026	SANGRAM KESHARI ROUT	2026-02-10	1. Period of Delay 90 days delay, Limitation petition not filed
32	D-CMP/1984/2026	BHASKAR CHANDRA PANDA	2026-02-10	3-AUTHENTICATION FEE IS DEFICIENT.
33	D-WP(C)/5556/2026	SAIBRATA RATH	2026-02-10	1. Annex nos 1 and 2 not neat and legible. 2. Page nos. 216 and 218 not full fledged.
34	D-WP(C)/5754/2026	PRAVASH CHANDRA MAHAPATRA	2026-02-10	Page nos. 74 and 81 not neat and legible.
35	D-WP(C)/5758/2026	SUDHIR KUMAR MALLICK	2026-02-10	1 Husband name not mentioned in Affidavit.
36	D-ABLAPL/4281/2026	GOKULANANDA SAHU	2026-02-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
37	D-ABLAPL/4286/2026	PRASANT KUMAR BARIK	2026-02-10	1. In affidavit, identification deponent information wrongly furnished. that is Siba jena
38	D-ABLAPL/4395/2026	PRAKASH CHANDRA DASH	2026-02-10	1. Name of Pet. No. 2 and 3 not tally with signature.
39	D-ABLAPL/4252/2026	AKSHAYA KUMAR SAHOO	2026-02-10	1. Age, fathers name and Pet. No. of the Deponent mentioned in Affidavit and Declaration not correct. 2. Vernacular certificate not correct.
40	D-CONTC/5740/2026	ADV.	2026-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Not Properly Indexed. 2. Reference certificate not furnished.
41	D-CRLMC/3090/2026	LAMBODOR ACHARI	2026-02-10	1. Name and Address of the petitioner not furnished in V.nama. 2. Name of the Lower court not correctly furnished in Synopsis and Cause title.
42	D-CONTC/1290/2026	ADV.	2026-02-10	i) Correct Cause title of wp(c) 656 of 2025 filed on 5-02-2026, but not in proper place i.e page no -7.
43	D-BLAPL/4432/2026	AMIT KUMAR SAHU	2026-02-10	As per Index annex-3 not mentioned in the petition copy.
44	D-CRLA/4259/2026	DEBASNAN DAS	2026-02-10	Status of appellant not furnished 2. Trial court case No. not mentioned in synopsis, para-1. being aggrieved para and prayer
45	D-CRLA/4261/2026	DEBASNAN DAS	2026-02-10	Signature of appellant not tally with cause title 2. Status of appellant not furnished 3. Trial court case No. not mentioned in synopsis, para-1, being aggrieved para and prayer, 4. Page Nos. 111 to 114 of photo copy of impugned judgement not properly arranged
46	D-ABLAPL/4372/2026	ANIRUDHA DAS	2026-02-10	page no. 11 not neat.
47	D-WP(C)/5865/2026	AMIT PRASAD BOSE	2026-02-10	Rs. 50.00 not paid in V.Nama.
48	D-WP(C)/5738/2026	SANJIB MOHANTY	2026-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Age of the deponent in affidavit does not tally with cause title.2. Page nos.45 46 and 47 not neat and legible.3. Date of order under Annexure-12 does not tally with Index and para-8 of the petition.4. Annexure-13 described a twice in the petition.
49	D-CRLA/3688/2026	RAMANIKANTA PATTANAIK	2026-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 22 days delay. 2. Court Fee Rs. 6/- not paid. 3. Status of the party not properly furnished.4. Age of op.nos. 3 and 4 not furnished in C.T. 5. As pr Judge. Appellant not properly described in synopsis and entire appeal memo with prayer.
50	D-RVWPET/1541/2026		2026-02-10	OPP. no. 1 in wp (c) not made a party in RVWPET. 2.Put up for SR after filing of c. copy of impugned order.
51	D-WP(C)/5718/2026	KRISHNA CHANDRA SAHU	2026-02-10	page no.18 19 21 23 and 39 are partially legible
52	D-BLAPL/4321/2026	SOUBHAGYA KUMAR DASH	2026-02-10	.Subject Code incorrectly Mentioned
53	D-WP(C)/5674/2026	BISWABIHARI MOHANTY	2026-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Occupation not mentioned in Affidavit.2.Page 44 not neat. 3..Subject Code Not Furnished .
54	D-WP(C)/5721/2026	GOPAL KRISHNA NAYAK	2026-02-10	1. Date of or.in annex.6 not tally with para.3 and prayer.2. Name of petitioner nos. 1 and 4 in C.T. not tally with annex.8. 3 C.copy of or.06-03-2023 vide annex.6 not filed.
55	D-ABLAPL/4383/2026	BIBHUTI BHUSAN SWAIN	2026-02-10	1. Details of Informant in Para 2 be redacted. 2. Name of Husband of Deponent left blank in Sl.2 of Affidavit. Resubmit for SR after removal of defects
56	D-ABLAPL/4258/2026	TARA PRASAD MOHAPATRA	2026-02-10	. Page marking of Ann.1 in Index as well as in the document itself not correct. 2. Nomenclature of lower court case mentioned in CT not correct. 3. Name of Lower Court mentioned in Para 3 not correct. 4. Formal FIR not legible.
57	D-WP(C)/5732/2026	TUSHAR KANTA NAYAK	2026-02-10	page nos. 29 30 and 35 partially legible.
58	D-BLAPL/4430/2026	AMLAN SHAKTI PAUL	2026-02-10	P.S number not tally with cause title and Rejection order.
59	D-WP(C)/5682/2026	AMITAV TRIPATHY	2026-02-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
60	D-BLAPL/4328/2026	DEBIDUTTA MOHAPATRA	2026-02-10	4 names of Advocates mentioned in V.nama , but 2 nos. of Advocates signed. 2..Petition not correctly addressed to Honorable Court
61	D-MATA/5781/2026	RABI NARAYAN BEHERA	2026-02-10	Period of Delay 47 days
62	D-WP(C)/5719/2026	KRISHNA CHANDRA SAHU	2026-02-10	page nos. 18 19 21 39 and 40 are partially legible

63	D-WP(C)/5686/2026	AMITAV TRIPATHY	2026-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age not mentioned in Affidavit.
64	D- BLAPL/4358/2026	RAKESH BEHERA	2026-02-10	14-NOT PROPERLY INDEXED. Not properly paginated after page-12
65	D- BLAPL/4347/2026	RAJIB LOCHAN PATTNAIK	2026-02-10	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Annexure-1 and 2 not indicated at page 12 and 16.
66	D- ABLAPL/3476/2026	ABINASH ACHARYA	2026-02-10	1.ANNEXURE-1 NOT LEGIBLE
67	D- BLAPL/4306/2026	MRUTYUNJAYA MAHARANA	2026-02-10	Provision of Law incorrectly mentioned. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
68	D-WP(C)/5666/2026	TUSHAR KANTA NAYAK	2026-02-10	Not properly page marked.
69	D- BLAPL/4301/2026	BINAYA BHUSAN ROUTRAY	2026-02-10	.Petition not correctly addressed to Honorable Court
70	D- BLAPL/4322/2026	AMITAV TRIPATHY	2026-02-10	Page No. 10 partly not legible.
71	D- WPCRL/3427/2026	SARAT BEHERA	2026-02-10	.Subject Code Not Furnished . INSTEAD OF FURNISHING SYNOPSIS AFTER INDEX, THE LEARNED COUNSEL FURNISHED TWO PAGES i.e NOTICE OF MOTION AND URGENT APPLICATION .IT MAY BE OMITTED AND SYNOPSIS BE FILED 2. PAGE NOS. 20 AND 21 INTER CHANGED 3.IN PAGE NO.90 INSTEAD OF FILING I.A LRNED COUNSEL FILED AS WPCRL 4. UNDERTAKING FOR ODIA TRANSLATION NOT FURNISHED .ABOVE ALL QUESTION OF MAINTAINABILITY OF THIS WPCRL AGAINST ORDER PASSED IN SPL. GR CASE NO.155/2024 BY LRND.ADHOC ADJ(FTSC- II)
72	D- BLAPL/4297/2026	PRASANNA KUMAR RATH (1)	2026-02-10	.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2..Subject Code incorrectly Mentioned
73	D- ABLAPL/4333/2026	JYOTIRMAYA SAHOO	2026-02-10	1.Page no 11 and 12 not legible 2. H.C B.A M.W S Rs 50/- to be paid in V>Nama
74	D-RSA/1259/2026	BINAYA KUMAR MOHANTY	2026-02-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
75	D-CRLA/4197/2026	GAGAN BIHARI SINGH	2026-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Status of the appellant not furnished
76	D- BLAPL/4304/2026	UMESH KUMAR LENKA	2026-02-10	1.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile

				Phone Numbers Of All The Signing Advocates Not Indicated
77	D-CRLMC/36013/2025	PRADEEP KUMAR DASH	2026-02-10	1. Provision of law not correctly furnished. 2. Certified copy of Annex-1 not filed
78	D-RPFAM/4420/2026	RANJAN KUMAR ROUT	2026-02-10	This may be regd.as WP(C)
79	D-CRLMC/4346/2026	AMITAV TRIPATHY	2026-02-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the Victim executed in V.nama.2. C.Copy/Free copy of F.I.R. to be filed.
80	D-BLAPL/4423/2026	GOPAL PRASAD LAL	2026-02-10	S.T number not tally with cause title and Rejection order.Annextures number not properly mentioned.
81	D-WP(C)/5841/2026	DURGESH NARAYAN RATH	2026-02-10	1.Hologram of Rs.50/- to be paid on V.nama
82	D-CRLA/4172/2026	DEBASNAN DAS	2026-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-WP(C)/5814/2026	PABITRA KUMAR NAYAK	2026-02-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
84	D-BLAPL/4411/2026	DEBASIS MISHRA	2026-02-10	Page 2 not found.Annex-1 not mentioned in the petition copy.
85	D-BLAPL/39639/2025	SANJUKTA MUNDA	2026-02-10	i) Neat and Legible copy of Annexure-1 filed but not in proper place.
86	D-CRLA/4213/2026	AMLAN MOHANTY	2026-02-10	Name of the victim/ Informant shall not be reflected in the appeal memo.then S.R .will be made
87	D-CRLMC/4410/2026	PRASANTA KUMAR SATAPATHY	2026-02-10	1. Certified copy of Annex-1 not filed
88	D-BLAPL/4446/2026	RATIKANTA MOHAPATRA	2026-02-10	.Subject Code incorrectly Mentioned
89	D-ABLAPL/4334/2026	NIRANJAN MAHARANA	2026-02-10	.Receipt Showing Serv.copy To cg not Filed.
90	D-WP(C)/5790/2026	SANTOSH SAHOO	2026-02-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-WP(C)/5684/2026	AMITAV TRIPATHY	2026-02-10	1.Address Of the Petitioner in Affidavit And V>Nama Not Tally With C.T
92	D-BLAPL/4363/2026	BIBUDHENDRA KUMAR RATH	2026-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
93	D-BLAPL/4450/2026	SIDDHARTH PRASAD MISHRA	2026-02-10	1. Year of impugned order under Annexure-2 does not tally with Index. 2..Receipt Showing Serv.copy To Vigilance not Filed. 3..Subject Code incorrectly Mentioned
94	D-WP(C)/5873/2026	DEEPTIRANJAN JENA	2026-02-10	23-NOMENCLATURE NOT CORRECTLY FURNISHED .

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 10-02-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/597/2023	CMAPL/597/2023	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. DAY OF DELAY LEFT BLANK IN PRAYER OF IA OTHERS. C.COPY OF ORDER NOT PAGEMARK IN INDEX
2	CMAPL/598/2023	CMAPL/598/2023	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. DAY OF DELAY LEFT BLANK IN PRAYER OF IA OTHERS. C.COPY OF ORDER NOT PAGEMARK IN INDEX